

# 2<sup>nd</sup> MNLU NAGPUR NATIONAL MOOT COURT COMPETITION

February 10-12, 2023



## BROCHURE



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# ABOUT MNLU, NAGPUR

Maharashtra National Law University, Nagpur was established by the Government of Maharashtra by way of enactment known as the Maharashtra National Law University Act (Maharashtra Act No. VI of 2014).

It is a residential University engaged in promoting quality legal education and conducting cutting-edge research on thriving issues of law, social science, and humanities. The university is presently offering B.A.LL.B.(Hons.) Five-Year Integrated Degree Course, B.A.LL.B. (Hons. in Adjudication and Justicing) Five-Year Integrated Degree Course, B.B.A.LL.B. (Honours) Five-Years Integrated Degree Course, LL. M. One-Year Postgraduate Degree Course and Ph. D. in interface with the law and legal issues, besides Diploma and Certificate Courses.

While it has strong student-centric goals, it also focuses extensively on the all-round development of its bright and diligent faculty members, motivating them to attain new heights. In order to realize this holistic vision and keep in view the spirit of the Constitution, the University strives for excellence, through its centres established for advanced legal studies, research, and advocacy to address socio-legal issues and challenges. Some of the centres have already started working on offering courses and conducting seminars, conferences, and training programs for their identified target groups.



# ABOUT THE COMPETITION

In 2022, MNLU Nagpur hosted the first edition of its NMCC, which was inaugurated by the Honourable Vice-Chancellor of MNLU Nagpur, Prof. (Dr.) Vijender Kumar, and was held between July 29-31, 2022. The Competition's theme entailed the intersection between constitutional law and technology law. This was chosen with the goal of sparking discourse in this emerging field of law.

In its first edition, 48 teams from all over the country participated in the online mode to make the Competition a grand success. The Competition's intention was well met when teams from even remote parts of the country were given an opportunity to compete and win against the nation's top institutes, providing a platform for the development of the legal acumen of not only participants from well-off backgrounds but also participants from local and regional institutions. The Competition's grand finale was evaluated by a five-judge constitutional bench, comprising eminent legal scholars and judges. The success of the first edition of the NMCC is a key motivating factor to give participants an even greater chance to advocate before the country's finest legal minds and professionals.

With that thought, the University presents to you the second edition of the National Moot Court Competition, which is the 2nd MNLU, Nagpur National Moot Court Competition, 2023. This year, the Competition shall take place in the physical mode with the participation of various teams from different law schools across the nation. This year, the Competition entails a memorial selection round, during which memorials would be checked twice for each representing side and the top twenty selected teams will proceed towards the next rounds and will get a chance to participate in the enthralling oral rounds at the best-in-class campus of MNLU, Nagpur before highly eminent scholars, advocates, and judges.

Taking the last edition's theme forward, this year also the theme of the Competition is an intersection between technology law, criminal law, and constitutional law, which was selected in an effort to brew an enigmatic discussion about the newly developing field of law.

# VICE CHANCELLOR'S MESSAGE

It gives me immense pleasure in announcing the second edition of our flagship event which is the MNLU, Nagpur-National Moot Court Competition, 2023. Here at Maharashtra National Law University, Nagpur, we seek to promote an environment which is conducive to producing efficient and effective legal professionals for the future. Moot Court Competitions provide students with the unique opportunity to holistically develop their advocacy skills by learning essential skills such as researching, oration and drafting.

It further enlivens me to welcome participating students and judges physically at the MNLU Nagpur campus as the first edition was conducted online due to the COVID-19 pandemic. With the success of the first edition, it is my belief that students participating in this year's edition as well will be pushed to critically ruminant on the law and understand the depths of the legal issues we're presenting them with. With the advent of newer technologies challenging the applicability of existing laws, this year's problem raises topical issues based on the intersection of technology, criminal and constitutional law.



I eagerly look forward to physically hosting participants at the MNLU Campus for this event which I believe to be only the second edition to many more editions in the future.

  
(Vijender Kumar)



# REGISTRATION

## PROVISIONAL REGISTRATION

Universities interested to reserve a slot for their team can provisionally register their university with the Organizer through the given online form [HERE](#). Provisional Registration can be done till December 20, 2022.

## TEAM REGISTRATION OF UNIVERSITIES

All teams are required to register for Stage 1, i.e., Memorial Evaluation Rounds, 2nd MNLU, Nagpur NMCC, 2023 on or before December 25, 2022, via the online registration form as provided [HERE](#).

Interested teams have to pay a registration fee of INR 2,500/- for Memorial Evaluation Rounds, via online bank transfer, the details of which shall be intimated to the registering universities post provisional registration. The receipt of the online bank transfer must be attached to the Registration form itself.

The teams qualifying for Stage 2 i.e., Oral Rounds shall be further required to pay a registration fee of INR 3,500/-, the details of which shall be intimated to the qualifying teams in due time.

## GENERAL INSTRUCTIONS

Successfully registered teams will be allotted team codes through their respective emails. Apart from the Team Code, teams are requested not to display or add the names or logos of their Institution anywhere in any communication(s) addressed to the Organizers, or in memorials/material submitted for the Competition. Non-compliance with rules shall result in a penalty.

# AWARDS

## **WINNER**

The Winning team shall be awarded a cash prize of INR 21,000/- along with a Trophy and a Certificate of MERIT.

The Runner-Up Team shall be awarded a cash prize of INR 15,000/- along with a Trophy and a Certificate of MERIT.

## **RUNNER-UP**

## **BEST MEMORIAL**

The Best Memorial shall be rewarded with a cash prize of INR 7,000/- along with a Trophy and a Certificate of MERIT.

The Best Memorial shall be rewarded with a cash prize of INR 7,000/- along with a Trophy and a Certificate of MERIT.

## **BEST SPEAKER**

## **BEST RESEARCHER**

The Best Memorial shall be rewarded with a cash prize of INR 7,000/- along with a Trophy and a Certificate of MERIT.

*A certificate of merit shall be given to all the teams qualifying for the advanced rounds.*



# TIMELINE

<b>20</b> DECEMBER, 2022	<b>LAST DATE FOR PROVISIONAL REGISTRATION</b>
<b>25</b> DECEMBER, 2022	<b>LAST DATE FOR FINAL REGISTRATION</b>
<b>31</b> DECEMBER, 2022	<b>LAST DATE FOR SENDING CLARIFICATIONS PERTINENT TO THE MOOT PROPOSITION</b>
<b>22</b> JANUARY, 2023	<b>LAST DATE FOR MEMORIAL SUBMISSION</b>
<b>29</b> JANUARY, 2023	<b>DECLARATION OF RESULT OF THE MEMORIAL SELECTION ROUND</b>
<b>10</b> FEBRUARY, 2023	<b>ORIENTATION SESSION &amp; RESEARCHER'S TEST</b>
<b>11</b> FEBRUARY, 2023	<b>PRELIMINARY ROUNDS &amp; QUARTER-FINAL ROUNDS</b>
<b>12</b> FEBRUARY, 2023	<b>SEMI-FINAL ROUNDS, THE FINAL ROUND &amp; VALEDICTORY CEREMONY</b>

# ORGANISING COMMITTEE

## PATRON-IN-CHIEF

Prof. (Dr.) Vijender Kumar  
Vice-Chancellor

## PATRON

Dr. Ashish J. Dixit  
Registrar

## FACULTY ADVISORS

Prof. (Dr.) Vijay Pratap Tiwari  
Professor of Law

Dr. Divita Pagey  
Assistant Professor of Law

Prof. Priti  
Assistant Professor of Law

Dr. Aarti Anand Tayde  
Assistant Professor of Law

## STUDENT MEMBERS

Ayush Rastogi  
(Convenor, MCC)

Ameya Garud  
(Co-convenor, MCC)

Kartikey Mishra  
Ioli Shukla  
Rudraksh Pathak  
Atharva Giratkar

Divyansh Nigam  
Jatin Shrivastava  
Shivba Dighade  
Kartik Dudani

Gaurav Khatwani  
Parth Khubalkar  
Vaishnavi Bhatia  
Jainendra Singh

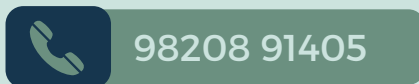




# CONTACT INFORMATION

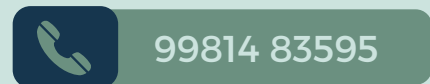
## REGISTRATION DESK

Ameya Garud  
Co-convenor, MCC



98208 91405

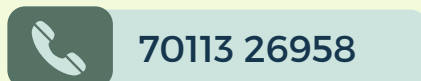
Rudraksh Pathak  
Member, MCC



99814 83595

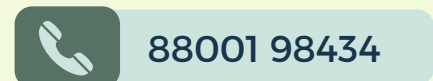
## OTHER POINTS OF CONTACT

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Convenor, MCC



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Member, MCC



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